

(14)

ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

of 1990

Date of Order: 19-6-1990

:-
ram Gopal Rao.

...Applicant.

a n d

1. The General Manager, south central railway, Secunderabad-500 371.
2. The Chief personnel officer, south central railway, Sec'bad.
3. The Deputy Chief Mechanical Engineer, Guntupalli Wagon Workshop, south central railway, Mylavaram Taluk, Krishna District.

...Respondents.

FOR THE APPLICANT : Mr.P.Sriraghuram & M.Vijaya Kumar, Advocates.
(Not present)

FOR THE RESPONDENTS: Mr.N.R.Devaraj, SC for Railways.

CORAM: THE HON'BLE MR.B.N.JAYASIMHA: VICE CHAIRMAN.
THE HON'BLE MR.D.SURYA RAO: MEMBER:(JUDL)

THE TRIBUNAL MADE THE FOLLOWING ORDER:-

When the case has come up for admission on 30-3-90, 10-4-90, 17-4-90, 19-4-90, 2-5-90 and 3-5-90 neither the applicant nor his counsel was present.

To-day also, when the matter was called for admission, counsel for the applicant remains absent inspite of repeated postings.

In the circumstances, we are of the view that the case be dismissed for default. Accordingly the G.A. is dismissed for default.

Deputy Registrar
For Deputy Registrar(J)

25/6/90

To:

1. The General Manager, south central railway, Sec'bad-500 371.
2. The Chief Personnel officer, south central railway, Sec'bad.
3. The Deputy Chief Mechanical Engineer, Guntupalli wagon Workshop, south central railway, Mylavaram Taluk, Krishna District.
4. One copy to Mr.P.Sriraghuram & M.Vijaya Kumar, Advocates, Sri Rama Sadanam, plot No.1361, Road No.45, Jubilee Hills Hyderabad-500 034.
5. One copy to Mr.N.R.Devaraj, SC for Railways, CAT, Hyderabad.
6. One spare copy.

Kj.

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CHECKED BY

APPROVED BY

TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. B. N. JAYASIMHA: V.C.

AND

THE HON'BLE MR. D. SURYA RAO: MEMBER (JUDL.)

AND

THE HON'BLE MR. J. NARASIMHAMURTHY: M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

DATE : 19-6-90

ORDER / JUDGMENT

M.A./R.A./C.A./No.

in

T.A.No.

W.P.No.

O.A.No. 185/90

Admitted and Interim directions Issued.

Allowed.

Dismissed for default.

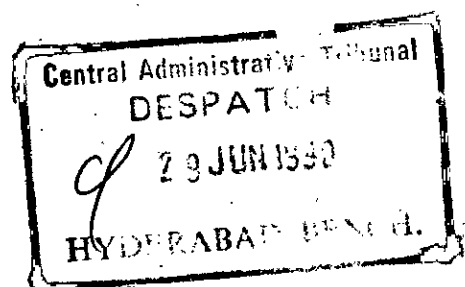
Dismissed as withdrawn.

Dismissed.

Disposed of with direction.

M.A.ordered/Rejected.

No order as to costs.



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH;

D.A.No. 105 of 1990

Date of Order: 19-6-1991



Interven:-

Gurrao Copal Rao.

...Applicant.

a n d

1. The General Manager, south central railway, Secunderabad-500 371.
2. The Chief personnel officer, south central railway, Sec'bad.
3. The Deputy Chief Mechanical Engineer, Guntupalli Wagon Workshop, south central railway, Pylavara Taluk, Krishna District.

...Respondents.

FOR THE APPLICANT : Mr.P.Sriraghuram & M.Vijaya Kumar, Advocates.
(Not present)

FOR THE RESPONDENTS: Mr.M.R.Davaraaj, SC for Railways.

COMAR: THE HON'BLE MR.G.N.JAYASINHA: VICE CHAIRMAN.
THE HON'BLE MR.D.SURYA RAO: MEMBER:(JUDL)

...

THE TRIBUNAL MADE THE FOLLOWING ORDER:-

When the case has come up for admission on 30-3-90, 12-4-90, 17-4-90, 19-4-90, 2-5-90 and 3-5-90 neither the applicant nor his counsel was present.

To-day also, when the matter was called for admission, counsel for the applicant remains absent inspite of repeated postings.

In the circumstances, we are of the view that the case be dismissed for default. Accordingly the D.A. is dismissed for default.

Sd/- x x x x x
(G.N.JAYASINHA)
Vice Chairman

Sd/- x x x x x
(D.SURYA RAO)
Member:(J)

// True copy // CERTIFIED TO BE TRUE COPY

.....
21.6.90
COURT Officer
Central Administrative Tribunal
Hyderabad Bench
Hyderabad.

To:

1. The General Manager, south central railway, Sec'bad-500 371.
2. The Chief Personnel officer, south central railway, Sec'bad.
3. The Deputy Chief Mechanical Engineer, Guntupalli Wagon Workshop, south central railway, Pylavara Taluk, Krishna District.

By order of Mr.P.Sriraghuram & M.Vijaya Kumar, Advocates,
Sri Rama Sadanam, plot No.1361, Road No.45, Jubilee Hills
Secunderabad-500 034.

By order of Mr.M.R.Davaraaj, SC for Railways, CAT, Hyderabad.
One more copy.

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12/10/90 notok2